## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 44/Chd/Pb/2017

In the matter of:

Lajjya Steel Limited.

Panchkula are sealed.

.. Applicant-Operational Creditor.

Versus

Mahajan Engineering Works Pvt. Ltd. ... Respondent-Corporate Debtor.

Present:

Mr. Rakesh Bhatia, Advocate for Applicant-Operational Creditor.

None for Respondent-Corporate Debtor.

As per office report, reply to the objections and rejoinder thereto have been filed. There is a written requested by the learned counsel for the respondent for adjournment because he is unable to come as roads from

List the matter on 06.09.2017 for arguments.

. Sd1 -

(Justice R.P.Nagrath) Member (Judicial)

August 25, 2017 sain